

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA
UNSTARRED QUESTION NO. 5971**

ANSWERED ON 30/03/2026

Issuance of APAAR ID for Board Examination

5971.Shri G Kumar Naik:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that while the Academic Bank of Credits/Automated Permanent Academic Account Registry (APAAR) number for children is stated to be voluntary, the Central Board of Secondary Education has issued instructions to Central Board of Secondary Education (CBSE)-affiliated schools to ensure 100 per cent generation of APAAR numbers and has indicated that APAAR may be made mandatory for appearing in Board examinations, if so, the details thereof;
- (b) whether the Government is aware that a number of children have been unable to obtain APAAR numbers due to discrepancies in demographic details between UDISE and Aadhaar databases, despite no fault on the part of the children and if so, the details thereof;
- (c) the total number of children with and without APAAR numbers in Government schools at the elementary and secondary levels, State/UT-wise; and
- (d) whether it is fact that the rationale for generating APAAR numbers for children in addition to Aadhaar and the safeguards in place to ensure voluntariness and prevent exclusion of students from educational opportunities and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): The Ministry of Education has launched the Academic Bank of Credits (ABC) Scheme on 29th July 2021 to create a unique id for seamless interaction amongst the stakeholders of the education ecosystem in alignment with National Education Policy (NEP) 2020 and One Nation One Student ID Programme.

This scheme aims to facilitate flexibility of curriculum framework, multiple entry multiple exits, interoperable academic repository, interdisciplinary mobility of the students with appropriate “Credit transfer”, enabling visibility into student’s progress and targeted decision-making at multiple levels. APAAR ID is designed to accumulate credits awarded from School Education, Higher Education as well as Skill Institutions. Detailed process for enrolment for students/learners and institutions are available on <https://www.abc.gov.in>. All State/UT Governments have been communicated with the process to be followed for enrolment of the students along with the role of the parents in this process.

The generation of APAAR ID is voluntary in nature and is based on informed consent of the student/parent/guardian. As per the guidelines available on the APAAR Portal, explicit consent is required prior to creation of an APAAR ID. In case of technical issues such as discrepancies between UDISE and Aadhaar data, States/UTs and schools have been advised to facilitate data correction mechanisms and necessary technical support is being provided to resolve such issues.

The Central Board of Secondary Education (CBSE) has issued various circulars to schools that are advisory in nature and encourages adoption for better integration of student records. CBSE has reiterated that APAAR ID for students aims to create a seamless, lifelong identity for every student promoting transparency, accountability and efficiency in academic record management. Accordingly, CBSE has directed CBSE affiliated schools in India to link registration of Class IX/XI with APAAR ID. However, CBSE has not mandated APAAR ID for appearing in Board Examinations and is also not excluding any child from its examinations due to the lack of APAAR ID. Data regarding State/UT wise total number of students in government schools with APAAR ID has been annexed.

Data Security and Privacy guidelines prescribed by the Ministry of Electronics and Information Technology (MeitY) have been followed to ensure safety and privacy of data. The Government continues to work with States/UTs and stakeholders to ensure that implementation remains inclusive, non-coercive and student-centric.

Annexure

ANNEXURE REFERRED TO IN REPLY OF PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 5971 RAISED BY SHRI G KUMAR NAIK, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 30.03.2026 REGARDING "ISSUANCE OF APAAR ID FOR BOARD EXAMINATION".

Table: State/UT wise total number of students in government schools with APAAR ID generated.

S. No	State	Total		Foundational, Preparatory and Middle		Secondary	
		Enrolment	Generated	Enrolment	Generated	Enrolment	Generated
1	A&N ISLANDS	43,235	42,181	28,016	27,234	15,219	14,947
2	ANDHRA PRADESH	34,55,497	30,63,181	24,56,948	22,69,166	9,98,549	7,94,015
3	ARUNACHAL PRADESH	1,49,718	57,132	99,388	22,976	50,330	34,156
4	ASSAM	46,38,092	37,46,752	36,01,716	28,36,169	10,36,376	9,10,583
5	BIHAR	1,66,13,821	1,26,95,180	1,22,00,670	91,13,909	44,13,151	35,81,271
6	CHANDIGARH	1,34,745	1,31,554	89,283	86,880	45,462	44,674
7	CHHATTISGARH	36,21,474	32,19,584	26,02,193	23,19,612	10,19,281	8,99,972
8	D&NH and D&D	96,053	51,618	71,360	42,262	24,693	9,356
9	DELHI	22,68,094	18,57,096	14,49,597	11,61,435	8,18,497	6,95,661
10	GOA	35,484	25,915	28,592	20,211	6,892	5,704
11	GUJARAT	52,50,722	36,21,192	49,90,002	34,27,001	2,60,720	1,94,191
12	HARYANA	21,02,558	18,20,683	14,11,288	11,95,724	6,91,270	6,24,959
13	HIMACHAL PRADESH	7,56,301	5,22,347	4,85,868	3,06,898	2,70,433	2,15,449
14	JAMMU & KASHMIR	13,26,396	7,45,241	9,37,598	5,14,571	3,88,798	2,30,670
15	JHARKHAND	47,63,640	26,38,507	35,80,249	20,14,603	11,83,391	6,23,904
16	KARNATAKA	44,65,325	28,41,711	34,56,096	23,33,475	10,09,229	5,08,236
17	KERALA	15,76,755	14,235	9,15,216	9,607	6,61,539	4,628
18	LADAKH	24,063	21,581	16,927	4,744	7,136	6,837
19	LAKSHADWEEP	12,077	11,473	8,944	8,496	3,133	2,977
20	MADHYA PRADESH	78,25,699	55,16,781	56,23,976	38,08,680	22,01,723	17,08,101
21	MAHARASHTRA	48,85,510	43,08,563	45,94,730	40,47,274	2,90,780	2,61,289
22	MANIPUR	1,85,108	39,709	1,43,445	20,410	41,663	19,299
23	MEGHALAYA	3,81,169	7,831	3,62,240	6,360	18,929	1,471
24	MIZORAM	1,15,751	79,397	90,636	58,599	25,115	20,798
25	NAGALAND	1,28,646	33,658	1,02,017	20,491	26,629	13,167
26	ODISHA	50,40,761	31,92,480	41,09,747	25,66,937	9,31,014	6,25,543
27	PUDUCHERRY	67,210	62,376	43,483	39,685	23,727	22,691
28	PUNJAB	25,16,776	17,16,616	17,82,725	11,05,280	7,34,051	6,11,336
29	RAJASTHAN	73,59,012	53,14,844	50,06,311	35,21,136	23,52,701	17,93,708
30	SIKKIM	63,373	39,168	39,986	21,214	23,387	17,954
31	TAMILNADU	42,44,880	11,492	26,70,335	7,056	15,74,545	4,436
32	TELANGANA	26,12,010	18,19,249	17,40,591	12,83,397	8,71,419	5,35,852
33	TRIPURA	4,65,247	3,25,450	3,32,342	2,26,746	1,32,905	98,704
34	UTTAR PRADESH	1,39,78,393	1,14,87,504	1,33,48,178	1,09,81,434	6,30,215	5,06,070
35	UTTARAKHAND	6,75,273	4,95,784	4,36,795	3,24,122	2,38,478	1,71,662
36	WEST BENGAL	1,48,69,494	-	1,08,91,711	-	39,77,783	-
	Total	11,67,48,362	7,15,78,065	8,97,49,199	5,57,63,794	2,69,99,163	1,58,14,271